IN THE HIGH COURT OF JHARKHAND AT RANCHI
W. P. (C) No. 4832 of 2009

Khir Mohan Singh ..... … Petitioner
Versus
The State of Jharkhand and Ors. …. … Respondents

CORAM : HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioner : None.
For the Resp. No. 7 : Mr. Bibhash Sinha, Adv.
For the State : A.C. to Sr. S.C.II

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

11/ 05.04.2021 In spite of valid service of notice, nobody appears on behalf of the petitioner.

However, with a view to give one more chance, put up this case on 03.05.2021.

Let the name of Mr. Manish Kumar, learned counsel, appear in the cause list on behalf of the Oriental Insurance Co. Ltd. and is directed to file counter affidavit.

(Rajesh Kumar, J.)

Ravi/Kamlesh